

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.1

Excise Appeal No. 11606 of 2018

[Arising out of OIA-RAJ-EXCUS-000-APP-291-293-2017-18 passed by Commissioner (Appeals)
Commissioner of Central Excise, Customs and Service Tax-RAJKOT]

Vipul C Talpara

.....Appellant

Proprietor, M/S. India Closure System,
Shivam Park, Street No. 6, Near Gurukul, Mavdi Main Road,
RAJKOT, GUJARAT

VERSUS

C.C.E. & S.T.-Rajkot

.....Respondent

Central Excise Bhavan, Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat, 360001

APPEARANCE:

None appeared for the Appellant
Shri G. Jha, Authorized Representative for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING : 10 .01.2020

DATE OF DECISION: 10.01.2020

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11605 of 2018.

(Dictated and pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**